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REVISED

ITEM NO.48

COURT NO.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).12574/2013

(From the judgement and order dated 21/11/2012 in WP No.2033/1990 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

MOONA & ORS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR CONSOLIDATION, U.P. & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim
relief)

Date: 12/04/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE M.Y. EQBAL
HON'BLE MR. JUSTICE ARJAN KUMAR SIKRI

For Petitioner(s)

Mr. M.L. Varma, Sr. Adv.
Mr. Suresh Singh, Adv.
Mr. Santosh Kumar Singh, Adv.
Ms. Ruchi Kohli, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Exemption from filing OT is allowed.
Issue notice.
Both parties are directed to maintain status quo prevailing
as on date.

[Madhu Bala]
Sr. PA

[Savita Sainani]
Court Master

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MOONA & ORS.

Petitioner(s)

VERSUS

SHYAMU & ORS. Respondent(s)
(With appln(s) for exemption from filing O.T. and prayer for interim relief)

Date: 12/04/2013 This Petition was called on for hearing today.

CORAM :

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For Petitioner(s) Mr. M.L. Varma, Sr. Adv.
Mr. Suresh Singh, Adv.
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Ms. Ruchi Kohli, Adv.

For Respondent(s)

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